

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-669(ND)2019

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**DR. DEEPTI MUKESH
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.03.2019.**

**NAME OF THE COMPANY: M/s. Volkswagen Finance Pvt. Ltd. V/s. M/s.
Aarvanss Infrastructure Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: U/s. 7 of IBC Code, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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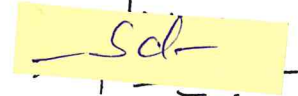
Present:	None
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ORDER

None for the applicant. Adjourned to 09.04.2019.



**(Dr. V.K. Subburaj)
Member (T)**



**(Dr. Deepti Mukesh)
Member (J)**